

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**Dated: 31<sup>st</sup> December, 2018**

**Subject: - Award of Contract**

No. HCM/E-43/2016-Estt/Pt-I/Vol-VB/27381 In response to the e-Tender No. HCM/E-43/2016-Estt/Pt-I/Vol-VB for supply, testing, installation and maintenance of Computer and LAN Equipment for the Sub-Ordinate Courts, MJA and DLSA, 2 (two) bidders namely (i) M/s Eastern Technology Group, Guwahati and (ii) M/s BCS Peripherals, Imphal had participated in the online bidding.

After detailed scrutiny, the contract is awarded to the "M/s Eastern Technology Group, Guwahati.

**Sd/-**  
Chairman, E-Tender Committee  
High Court of Manipur